

**GOVERNMENT OF INDIA  
HOUSING AND URBAN POVERTY ALLEVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:2274  
ANSWERED ON:18.12.2013  
GUIDELINES FOR HAWKING  
Biswal Shri Hemanand ;Joshi Shri Pralhad Venkatesh

**Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:**

- (a) whether the Government has come up with any guidelines for hawkers in pilgrimage places/places of religious importance;
- (b) if so, the details thereof,
- (c) if not, the reasons therefor; and
- (d) the criteria adopted by the Government for earmarking Hawking zones in historical and religious places?

**Answer**

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION [ Dr. (Ms) GIRIJA VYAS]

(a) to (d): No Madam, the Government has not formulated any guidelines for hawkers in pilgrimage places/places of religious importance. However, the Ministry of Housing & Urban Poverty Alleviation has formulated the National Policy on Urban Street Vendors 2009 which aims to provide for and promote a supportive environment for urban street vendors to carry out their vocation.

Since, earmarking of vending/ Hawking Zones is a State subject, it is for the States/UTs to earmark the vending/Hawking zones in the way best suited to their local conditions keeping in view the National Policy of Urban Street vendor 2009 and with due respect to any court decision which may impinge on the issue.